

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00603/2018**

Jabalpur, this Monday, the 09<sup>th</sup> day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH T HAKUR, JUDICIAL MEMBER

Kripan Singh Sahria, S/o Shri Chhatar Singh Saharia,  
D.O.B. 08.02.1973, Mob. No. 9165001804  
Present Post-Postal Assistant, O/o Respondent No.4  
R/o Guna Road, Trilokpuri Colony,  
Post Ashoknagar-473331 (M.P.)

**-Applicant**

**(By Advocate –Shri S.K.Nandy)**

**V e r s u s**

1. Union of India, through its Secretary,  
Ministry of Communication. Department of Posts  
Dak Bhawan, Sansad Marg, New Delhi-110116

2. Post Master General, Indore Region,  
Indore-452001 (MP)

3. Superintendent of Post Offices, Guna Division,  
Guna-473001 (M.P.)

4. Post Master, Ashoknagar, Head Office,  
Ashoknagar-473001 (M.P.)

**-Respondents**

**(By Advocate –Shri D.S.Baghel)**

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

Learned counsel for the respondents submits that the relief prayed for by the applicant in this O.A. has already been granted to him vide order dated 17.06.2019, which is taken on record.

2. The applicant also agrees to the same.
3. Accordingly, the Original Application is disposed off as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**